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Title: Motion regarding Appointment of Members of Lok Sabha to Joint Committee on Personal Data Protection Bill, 2019 (Motion adopted).

THE MINISTER OF PARLIAMENTARY AFFAIRS, MINISTER OF COAL AND MINISTER OF MINES (SHRI PRALHAD JOSHI): Sir, I rise to move the following:-

“That this House do appoint Ms. Mahua Moitra and Shri Manish Tewari to serve as members of the Joint Committee on the Personal Data Protection Bill, 2019 in the vacancies caused by the resignation of Prof. Saugata Roy and Ms. S. Jothi Mani from the Joint Committee.”

HON. CHAIRPERSON: The question is:

“That this House do appoint Ms. Mahua Moitra and Shri Manish Tewari to serve as members of the Joint Committee on the Personal Data Protection Bill, 2019 in the vacancies caused by the resignation of Prof. Saugata Roy and Ms. S. Jothi Mani from the Joint Committee.”

The motion was adopted.

... (*Interruptions*)

HON. CHAIRPERSON: There should not be any cross talk please.

... (*Interruptions*)

संसदीय कार्य मंत्रालय में राज्य मंत्री तथा भारी उद्योग और लोक उद्यम मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल): सभापति महोदय, आज का जो लेजिस्लेटिव बिजनेस है, उसमें आइटम नं.28, जो प्रत्यक्ष कर टैक्स 'विवाद से विश्वास' बिल, 2020 है, उसकी बजाय मैं अनुरोध करना चाहूंगा कि आइटम नं. 29 पर जो 'the Constitution (Scheduled Tribes) Order (Amendment) Bill, 2019' है, वह ले लिया जाए। यही रिक्वेस्ट है।

HON. CHAIRPERSON : Does the House agree to this?

SEVERAL HON. MEMBERS: Yes, Sir.

HON. CHAIRPERSON: All right.

14.36 hrs